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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 73/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 4/2016 (Old)

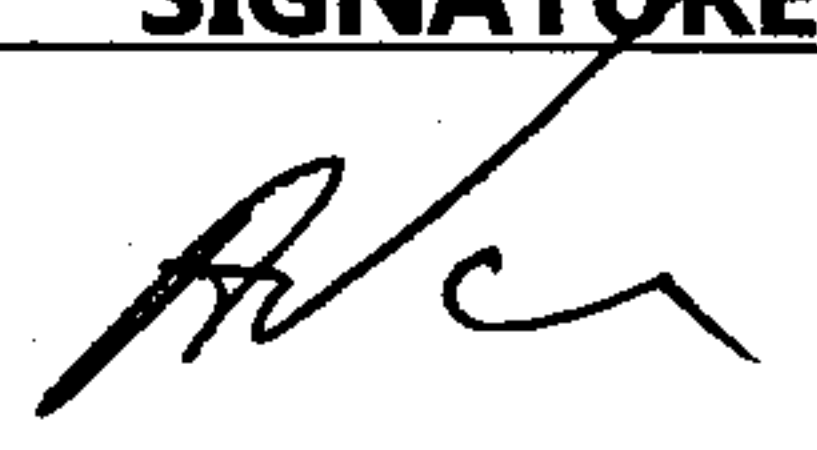
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: Bhaskar Prakashan Pvt. Ltd.
With
Vishal Sagar AD Lab Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANOOP NAIR	ADVOCATE	PETITIONER	
2.				

ORDER


Learned Advocate Mr. R K Pancholi present for Petitioner.

Learned Advocate Mr. Rajesh Pancholi filed Vakalatnama for Petitioner.

At request of petitioner counsel for filing application to withdraw TP 73/2017.

List the matter 01.09.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.